

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. C.P.(CAA) 123/2021
IN
C.A.(CAA)/377/MB/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.07.2021**

NAME OF THE PARTIES: Avinaya Resources Limited.

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

Counsel for the Petitioner, Mr. Rajesh Shah is present through virtual hearing.

C.P.(CAA) 123/2021

Heard, the counsel appearing for the applicant.

The above CA 53/2020 is allowed, returnable on 20.09.2021. Detail order will follow.

Notice may be published in Navshakti in Marathi and Business Standard in English.

Old RD and ROC may file their reply before the next date of hearing if not filed by them.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)